

Declaration of Assets and Liabilities

Years 2023 -2024

I **Pramod Kumar Roy**, Son/daughter/wife of **Late Shivnandan Roy** aged 43years, belonging to Order Paper Distributor service and presently working as **Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s) Puja Devi	Dependant-1 Name Anshu Kumari	Dependant-2 Name Esha Kumari	Dependant-3 Etc.Name Aditya Raj
(xxix)	Cash	20,000/-	10,000/-	Nil	Nil	Nil
(xxx)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI, Bihar Vidhan Mandal Bank, 5,000/- SBI, Chamtha Ghat, Begusarai, 100000/-	SBI, Chamtha Ghat, Begusarai, 30000/-	Nil	Nil	Nil
(xxxi)	Bonds, Debentures and Shares in companies	Nil	Sahara India, 16000/-FD	Nil	Nil	Nil
xxxii)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Sbi Lic-Annual- 16000/- Yearly	Sbi Lic-Annual- 21000/-	Nil	Nil	Nil
xxxiii)	Motor Vehicles (details of make, etc.)	Bajaj Pulsar-150CC,	Hero Maestro Scooty	Nil	Nil	Nil
xxxiv)	Jewellery (give details of weight and value)	Gold 30 Grams 140,000/-	Gold 100 Grams Silver-300 Grams	Nil	Nil	Nil
xxxv)	Other assets, such as values of claims/ Interests	Home Appliances- 20000/-	Nil	Nil	Nil	Nil

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Pramod Kumar Roy

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(xxi)	Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Ancestral	Nil	Nil	Nil	Nil
(xxii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value		Nil	Nil	Nil	Nil
(xxiii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Maa Complex, Mathurapur, Samastipur (10 Dhur)	79-DISMILL AGRICULTURE	Nil	Nil	Nil
(xxiv)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Ancestral	Nil	Nil	Nil	Nil
(xxv)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, Bihar Vidhan Mandal, Patna, Union Bank Of India, Samastipur(Home Loan) Agriculture Loan(Puja Devi) SBI Chamtha	75,0000/- 13,50,000/- 90,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues :		
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and	Nil	Nil

Pragmod Kumar Roy

	helicopters)		
	(f) Other dues, If any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]	PAN-AQJPR4212L	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

c. Personal Detail

GPF/CPF/PRAN No. :- 111003863410

Gender :- M (M/F)

Date of Birth :- 1 0 0 2 1 9 7 8 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Order Paper Distributor , Bihar Legislative Assembly

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Samastipur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Pramod Kumar Roy

Name of Employee : Pramod Kumar Roy

Designation : Order Paper Distributor

Department : Bihar Legislative Assembly

Place : Patna

Date : 13/02/24

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.